

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,

MUMBAI BENCH, MUMBAI.

ORIGINAL APPLICATION NO. 1059/1992.

Tuesday, this the 15th day of July, 1997.

Coram: Hon'ble Shri B.S.Hegde, Member(J),  
Hon'ble Shri M.R.Kolhatkar, Member(A).

All India Telecom Employees'  
Union (Line Staff & Gr.IDI)  
Maharashtra Circle Branch &  
Others, A-304, Kunjvihar,  
Rameshnagar, Andheri (West),  
Bombay - 400 058. ... Applicants.

(None for the applicant)

V/s.

1. Telecom District Manager,  
Jalgaon, having his office,  
at Telephone Bhavan,  
Jalgaon,  
Maharashtra.

2. Chief General Manager,  
Telecom Circle, Maharashtra  
having his office at G.P.O.,  
Bombay - 400 001. ... Respondents.

(By Advocate Shri S.S.Karkera)

O R D E R (CRAL)

(Per Shri B.S.Hegde, Member(J))

None for the applicant. Shri S.S.Karkera  
is present on behalf of the respondents.

2. Shri S.S.Karkera, counsel for the respondents  
stated that against an order passed by the Regional  
Labour Commissioner, the Department challenged the  
said order before the Central Government Industrial  
Tribunal (C.G.I.T.) and the C.G.I.T. has passed an  
order in favour of the respondents.

3. In the facts and circumstances of the case,  
for want of jurisdiction it is not possible to entertain

AS

this O.A. The O.A. is disposed of for want of jurisdiction. However, liberty is given to the applicant to approach the appropriate forum. There will be no order as to costs.

*MR Kolhatkar*

(M.R.KOLHATKAR)  
MEMBER (A)

*B.S. Hegde*

(B.S. HEGDE)  
MEMBER (J).

B.

CENTRAL ADMINISTRATIVE TRIBUNAL

MUMBAI BENCH

REVIEW PETITION NO.: 79/97 IN O.A. NO.: 1059/92.

Dated this Thursday, the 28th day of August, 1997.

CORAM : HON'BLE SHRI B. S. HEGDE, MEMBER (J).

HON'BLE SHRI M. R. KOLHATKAR, MEMBER (A).

All India Telecom Employees' Union (Line Staff & Gr. IDI), Maharashtra Circle Branch & Others,  
A-304, Kunjvihar,  
Rameshnagar, Andheri (W),  
BOMBAY - 400 058.

... Applicant

VERSUS

1. Telecom District Manager,  
Jalgaon, having his office  
at Telephone Bhavan,  
Jalgaon, Maharashtra.

2. Chief General Manager,  
Telecom Circle,  
G.P.O.,  
Bombay - 400 001.

... Respondents.

TRIBUNAL'S ORDER BY CIRCULATION :

¶ PER.: SHRI B. S. HEGDE, MEMBER (J) ¶

The applicants have filed this Review Application seeking review of the judgement/order dated 15.07.1997. Considering the facts and circumstances of the case, the Tribunal had disposed of the O.A. without going into the merits of the case on the point of jurisdiction. However, liberty was given to the applicants to approach appropriate forum, if they are so advised.

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2. As stated earlier, the Tribunal need not go into the merits of the case. Only on the point of jurisdiction, we did not entertain the O.A. Since we had observed that we do not have jurisdiction to entertain this petition, the question of review of the said order does not arise. Thereby, the review petition filed by the applicants is not maintainable and the same is dismissed by circulation.

MR Kolhatkar

(M. R. KOLHATKAR)  
MEMBER (A).

  
(B. S. HEGDE)  
MEMBER (J).

os\*

*dec 28/9/97*  
~~order/Judgment despatched  
to Appellants respondent(s)  
on 22/9/97~~

*(S)  
23/9/97*